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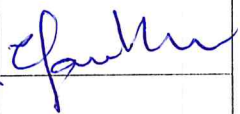
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 183/252/HDB/2018
NAME OF THE COMPANY	Aakarshna Entertainment Pvt Ltd
NAME OF THE PETITIONER(S)	Aakarshna Entertainment Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. C. Parvan Kumar Counsel	For Counsel	legalparvan@ gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy for RoC	Adv.	9160001431	

**ORDER**

Junior counsel for Applicant Company is present.

Shri T. Sujan Kumar Reddy, CGSC for ROC Hyd is also present. He reported RoC Hyd already filed his report.

Junior Counsel requested adjournment. List the matter on 23.07.2018 finally.

  
**Member (J)**

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